NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 633/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Ramchand Atmaram Nagpal

V/s.

Varun Industries Limited & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 633/I&BP/NCLT/MB/MAH/2017

First Call: None Present. Pass Over.

Second Call: On verification of the records, since it was found that Form 5 has not been filed as mentioned under Notification dated 29.6.2017, the Petition is hereby abated, giving liberty to the Petitioner as mentioned under Notification dated 29.6.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)